

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1398/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Bank of India
V/s.
Gupta Infratec Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	SANDEEP BAJAJ NISHTHA SIKRORIA ADITYA CHOPRA	Advocate for Applicant	Nishtha
2.	ASHISH PYASI a/w UMANG THAKAR	Advocate 1/b Dhru & Dhru Associates Adv. for Corporate Debtor	Ashish

ORDER

CP No.1398/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 29.11.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)